

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 102
(IB)-763(PB)/2019

IN THE MATTER OF:

Kalpana Rehani

.... Applicant/petitioner

v.

Indirapuram Habitat Centre Pvt. Ltd.

.... Respondent

Order under Section 7 of IBC, 2016

Order delivered on 05.04.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner(s):-

Mr. Akshat Rehani, Adv.

For the Respondent:

Mr. Saurabh Kalia, Mr. Ashotosh Gupta,
Mr. Gaurav Rana, Mr. Abhishek Aggarwal,
Advs. for Corporate Debtor.

ORDER

For order see, CP No. 129(PB)/2019.

05.04.2019.
Aarti Makker